NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 217/15	TP 142/17	For Clarification	394	Nam Estates Pvt. Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Sinchana N.R ROCIRA

Rakeri Bhatt

Retitiona

Rekeri

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. Already this matter was heard. Both sides submitted their arguments. The matter is listed today for orders.

The matter has been re-opened again and it is again listed for orders.

List it for orders on 22.08.2017.

MEMBER (J)

MEMBER (T)